

**Legal Service Programme in Andhra Pradesh**

5663.

6563. SHRI C. SAMBU : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether there is any proposal to establish legal aid cells at village level to aid the poor litigants in want of justice ;

(b) how far the free legal service programme is implemented in Andhra Pradesh ; and

(c) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ) : According to the information furnished by the Committee for Implementing Legal Aid Schemes :—

(a) There is no present proposal to establish legal aid cells in every village. On principle, the basic revenue unit of the Tahsil has been accepted for location of such calls. These are being located in non-urban areas for spreading legal awareness as also for pre-litigation advice to the poor litigants.

(b) and (c) In Andhra Pradesh, implementation of legal and service programme started late but it has picked up momentum in the last 4-5 months. Several Lok Adalats have been held in the State. The State Legal Aid and Advice Board is trying to have the sitting of Lok Adalats as often as possible and aims at having one such Adalat every week. The last Lok Adalat was held on 29th March, 1986 at Anantapur.

[Translation]

**Expenditure incurred on Publicity by  
Bharat Heavy Electricals Limited**

5664. DR. A.K. PATEL : Will the Minister of INDUSTRY be pleased to refer to the reply given to Unstarred Question No. 295 on 19th November, 1985 regarding amount spent on publicity by BHEL and state :

(a) the total expenditure incurred on publicity by BHEL during each of the last three years and current year and the amount spent on advertisements out of it ;

(b) the names of the newspapers and magazines etc. in which these advertisements were published and the amount given to each magazine and newspaper during each of the last three years for publishing these advertisements ; and

(c) the number of times computers have been used for collecting this information during the past two years?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) The expenditure incurred by BHEL on publicity and the amounts out of these spent on advertisements during 1982-83, 1983-84 and 1984-85 are as under :—

Year	Amounts spent on publicity	Amounts spent on advertisements (out of the amounts mentioned in Col.2)
1	2	3
		(Rs. in lakhs)
1982-83	252	23.57
1983-84	271	16.28
1984-85	256	39.34

Information in respect of 1985-86 is being collected and will be placed on the Table of the House.

(b) The information is given in the Statement given below.

(c) Twice.